

Title : Regarding discussion on Calling Attention Motion, regarding the situation arising out of violation of labour laws in the country particularly in private and unorganised sectors.

MR. SPEAKER: Hon. Members, as you are aware, two Calling Attentions, one regarding the situation arising out of violation of Labour Laws in the country, particularly in private and unorganised sectors by Shri Sunil Khan and others, and the other regarding the need for an effective law to take action against fake universities in the country by Shri Ramji Lal Suman are listed at Sl. Nos. 13 and 14 respectively in today's List of Business. If the House agrees, these Calling Attentions may be taken up immediately after the passing of the National Rural Employment Guarantee Bill. I hope the House agrees.

**14.04 hrs.**